

**From:** SANJAY KALRA <[sanjaykalra605@gmail.com](mailto:sanjaykalra605@gmail.com)>

**Date:** 23 September 2019 at 3:37:40 PM IST

**To:** [arvind@traf.gov.in](mailto:arvind@traf.gov.in)

**Subject:** new tarif order

Respected Sir

This is to bring to your notice that since implementation of NTO

from Feb 2019 we are suffering many problems and not able to run our business properly

1 prices of channels have gone up

2 we are not getting POST PAID facility

3 profit sharing is unfair it is more in favour of MSO AND BROADCASTER

4 WE are not getting our due share in NCF We should get whole of NCF and there should not be any additional NCF

5 MSO HAS MANY SOURCES OF INCOME

COMMISSION FROM BROADCASTER , CHANNEL PLACEMENT,,ADD REVENUE

They have to cater to only few operators we have to go to ever house hold

attend all complaints , collect sub. network maintain pay to our employes

we are not getting proper share to maintain our Networks our family not able to pay salary to our employes

CABLE TV operation is means of economical means for low and middle class famillies we cant compete with DTH and OTT services

kindly look into the matter and find proper solution to above problems

thanks and regards

Sanjay Kalra

SKY VISION NETWORK

DEHRA DUN FRANCHISE

SITI PRIME CABLE COMMUNICATION PVT LTD

DEHRA DUN

